

contingent of seasonal local staff, supervisors, data entry operators, drivers and messengers are appointed by the Consulate General of India, Jeddah. In addition, Doctors, Nurses and other paramedical staff, Coordinators, Assistant Haj Officers, Haj Assistants and Khadim-ul-Hujjaj are sent from India on short-term deputation to Saudi Arabia. A hospital in Makkah and branch offices-cum-dispensaries in Makkah and Madina are set up for Haj pilgrims. Medicines provided at these dispensaries and hospital are supplied from India and also procured locally. The government makes arrangements for providing polio, meningitis and influenza vaccinations for the pilgrims. The Haj Committee of India provides to the pilgrims information regarding confirmation of their seats, travel documents, transportation etc. The Government has taken a number of decisions to streamline the functioning of Private Tour Operators so that they provide proper services and facilities for the pilgrims. For Haj - 2009, two more embarkation points, Mangalore and Ranchi, were added to the already existing 17 embarkation points across the country.

J & K issue in the Committee in UNGA

3137. SHRI KALRAJ MISHRA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the representative of Pakistan speaking at a special committee on the UN General Assembly (UNGA) again raised the issue of Decolonisation of Kashmir saying 'the decolonisation' agenda of the UN would be incomplete without resolution of the Jammu & Kashmir issue; and

(b) if so, country's response thereto and the conclusion arrived at UN special committee?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA): (a) and (b) Yes. On 9 October 2009, in the UN Special Political & Decolonisation Committee, Pakistan stated that the United Nations decolonisation agenda would be incomplete without resolution of the Jammu and Kashmir dispute. Rejecting Pakistan's contention, India exercised its right of reply and stated that Jammu and Kashmir is an integral part of India and Pakistan needs to dismantle its terrorism infrastructure. The Committee took no action in this matter.

Dalai Lama's visit to Arunachal Pradesh

†3138. SHRI BRIJ BHUSHAN TIWARI:

SHRI NAND KISHORE YADAV:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government has imposed ban on foreign journalists to visit Tawang during Dalai Lama's visit of Tawang in Arunachal Pradesh; and

(b) if so, the reasons therefor?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA): (a) No.

(b) Does not arise.

†Original notice of the question was received in Hindi.